

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. No. 289 OF 2023**

IN THE MATTER OF:

Lt. Col. Jasjit Singh Gill

...APPLICANT

VERSUS

STATE OF PUNJAB

...RESPONDENT

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Filed Through

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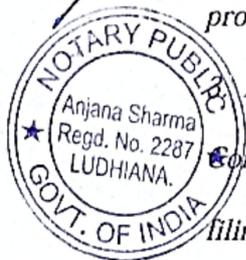
ACTION TAKEN REPORT IN THE ABOVEMENTIONED MATTER IN COMPLIANCE OF ORDER DATED 05.01.2024 PASSED BY THIS HON'BLE TRIBUNAL.

I, Sandeep Rishi working as Commissioner, Municipal Corporation Ludhiana do hereby solely affirm and declare as under:

1. That this Hon'ble Tribunal vide order dated 05.01.2024 had directed:

"1. Issue involved in this original application is in respect of setting up and making operational the carcass plant at Ludhiana and Jalandhar districts of Punjab.

2. Reply submitted on behalf of District Magistrate, Ludhiana and Status Report by Punjab Pollution Control Board were considered by the Tribunal on 16.10.2023 and it was noted that though carcass plant exist but it was not made operationalized. In this view of the matter, notices were issued to the District Magistrate, Ludhiana and Secretary, Punjab Pollution Control Board and Commissioner, Municipal Corporation, Ludhiana in the previous proceedings.



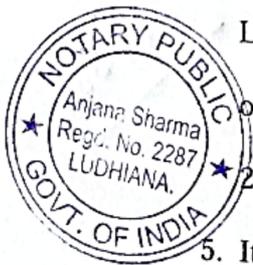
Learned Counsel appearing for Punjab Pollution Control Board and Commissioner, Municipal Corporation, Ludhiana submits that he will be filing the report during the course of the day."

2. That after months of deliberation between the Municipal Corporation, Ludhiana and the District Administration, Ludhiana, the carcass plant was made operational with the support of Police officials on 15.01.2024. The protesters had already gathered at the site blocking the approach road by putting Tractor-Trollies, stones and trees on the way. Tireless efforts were made during early hours of the day at around 03.00 AM on 15.01.2024 and despite of extreme freezing and dense foggy conditions, the teams of Municipal Corporation Ludhiana, District Administrations and Police Commissionerate were able to operationalize the plant peacefully at 3.00 PM by doing multiple rounds of negotiations with the local residents and successfully implemented orders of the Hon'ble NGT.

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3. However, the protestors of nearby villages again started agitating on 25.01.2024 and blocked the gate and the only approach road of the carcass plant. As a result of the agitation by the protestors, the workers working in the plant were forced to run away from the plant in order to safeguard themselves. Photographs of the plant dated 15.01.2024 are annexed herewith as ANNEXURE I

4. That in order to make the plant operational again as per the orders of this Hon'ble Tribunal, the Commissioner of Municipal Corporation, Ludhiana wrote a letter dated 26.01.2024 to Deputy Commissioner of Police, Ludhiana seeking police protection and deployment of Duty Magistrate in order to maintain law and order at the protest site. Copy of letter dated 26.01.2024 is annexed herewith as ANNEXURE II.

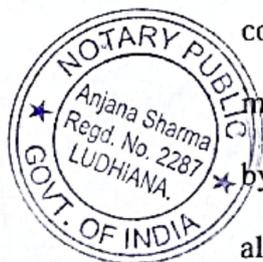


5. It is submitted that the District officials have been relentlessly trying to communicate with the protestors to allow the continuous functioning of the carcass plant for which a meeting was also held at the plant under chairmanship of Deputy Commissioner, Ludhiana on 06.02.2024. However,

the said meeting could not be concluded due to the protest and agitation of the villagers. It is submitted that it was agreed to convene a meeting under Deputy Commissioner, Ludhiana on 09.02.2024 at District administrative complex with the protestors to hear their apprehensions and redress their concerns whatsoever. However, the villagers/protestors did not attend the said meeting.

6. It is further submitted that the concessionaire wrote a letter dated 26.02.2024 to Municipal Corporation, Ludhiana seeking help of the corporation in order to make the plant fully operational. In order to make the plant operationalized again, Municipal Commissioner Ludhiana sent letter dated 29.02.2024 to Deputy Commissioner, Ludhiana requesting to deploy Duty Magistrate and provide necessary police protection to facilitate safe movement of carcass from various locations to carcass plant and ensure safety for workers deployed at carcass plant. Copy of letter dated 26.02.2024 and 29.02.2024 are annexed herewith as ANNEXURE III.

7. It is submitted that the said plant worked satisfactorily till 25.01.2024 and is capable of running to its full capacity in all respects. However, the villagers protesting outside the plant are not allowing plant to run. It is pertinent to mention herein that the Municipal Corporation Ludhiana is making continuous efforts to educate the nearby villagers, spread awareness and make the plant operational again in order to comply with the orders passed by this Hon'ble Tribunal. Simultaneously, the corporation is trying to find alternative course of action in consultation with the District Administration to make the plant functional.



Considering the foregoing submissions, it is respectfully requested that the Hon'ble Tribunal may pass appropriate orders as it deems fit and proper in the interest of justice.



DEPONENT

VERIFICATION:

Verified at Ludhiana, on this 4th day of March, 2024 that the contents of the above Affidavit are true and correct to my best of knowledge. No part of it is false and nothing material has been concealed there from.

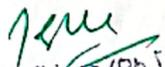


DEPONENT



Verified that the affidavit has been read over & explained to the deponent who seemed perfectly understand as some at the time making thereof

ATTESTED AS IDENTIFIED


Notary Public, Ludhiana (Pb.)

04 MAR 2024

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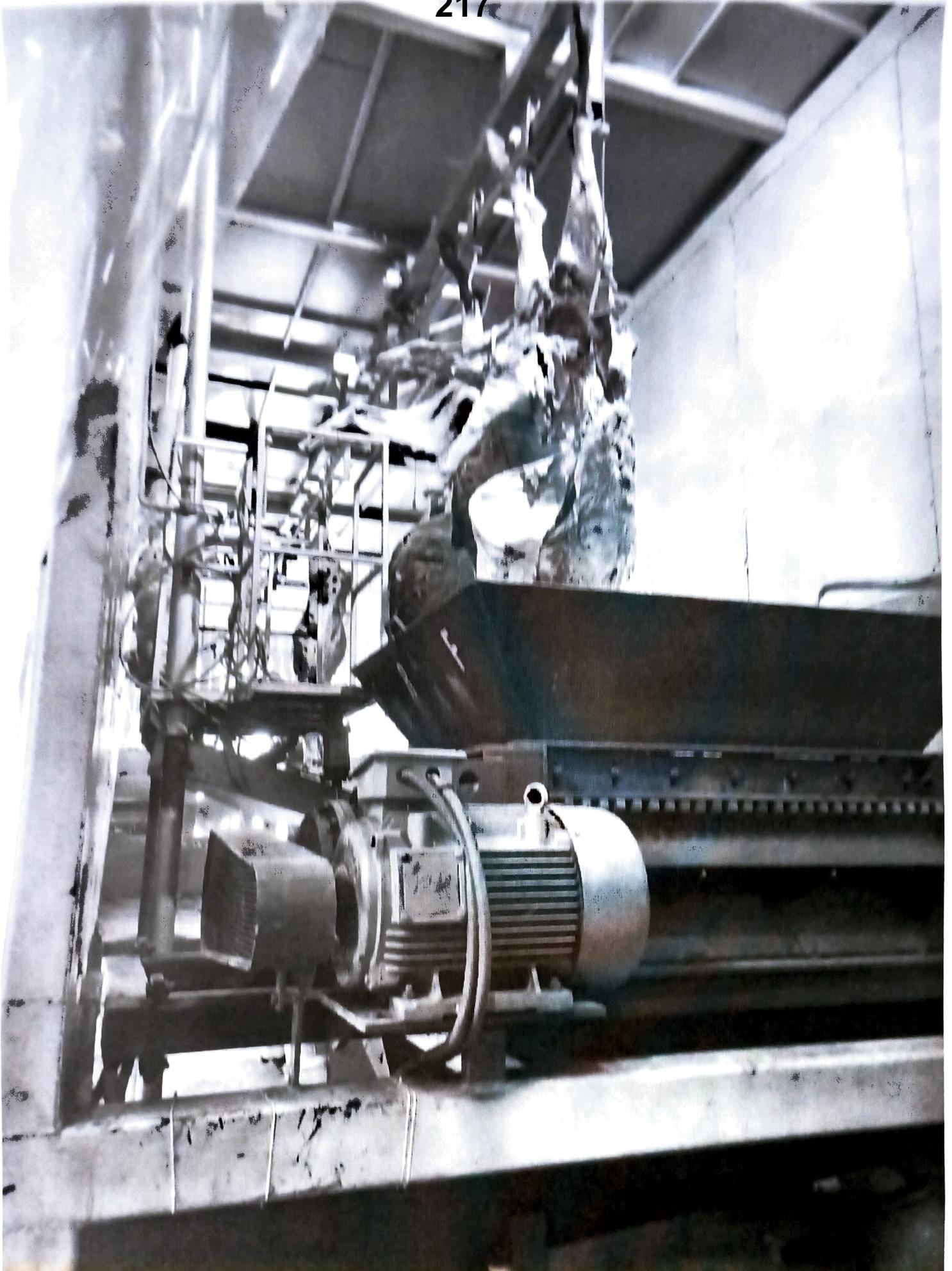
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ਫੋਨ ਨੰ: 0161-2917005, 3503013

ਈਮੇਲ: commissioner.mc.ldh@punjab.gov.in

ਦਫ਼ਤਰ, ਕਮਿਸ਼ਨਰ, ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ
Office of the Commissioner, Municipal Corporation Ludhiana

ਸੇਵਾ ਵਿਖੇ,

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਲੁਧਿਆਣਾ।

ਨੰ. 570/ਪੀ.ਐਸ/ਡੀ

ਮਿਤੀ 26/01/2024

ਵਿਸ਼ਾ:- Regarding NGT case OA no. 465 of 2019-ਕਾਰਕਸ ਯੂਟੇਲਾਈਜ਼ੇਸ਼ਨ ਪਲਾਂਟ ਨੂੰ ਰੈਗੂਲਰ ਚਾਲੂ ਰੱਖਣ ਲਈ ਪੁਲਿਸ ਫੋਰਸ ਮੁਹੱਈਆ ਕਰਵਾਉਣ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਮਿਤੀ 25-01-24 ਬਾਅਦ ਦੁਪਿਹਰ ਕਾਰਕਸ ਪਲਾਂਟ ਵਿਖੇ ਪਿੰਡ ਵਾਸੀਆਂ ਅਤੇ ਰਾਜਨੀਤਕ ਪ੍ਰਤੀਨਿਧੀਆਂ ਵੱਲੋਂ ਉਥੇ ਕੰਮ ਕਰ ਰਹੇ ਉਪਰੇਟਰਾਂ ਅਤੇ ਲੇਬਰ ਨੂੰ ਧਮਕੀ ਦੇ ਕੇ ਕਾਰਕਸ ਪਲਾਂਟ ਤੋਂ ਬਾਹਰ ਕੱਢ ਕੇ ਪਲਾਂਟ ਤੇ ਆਪਣਾ ਤਾਲਾ ਲਗਾ ਦਿੱਤਾ ਗਿਆ ਹੈ। ਇਹ ਇੱਕ ਗੰਭੀਰ ਮਾਮਲਾ ਹੈ, ਕਿਉਂਜੋ ਮਾਣਯੋਗ ਐਨ.ਜੀ.ਟੀ ਦੇ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਹਿੱਤ ਇਸ ਪਲਾਂਟ ਨੂੰ ਚਲਾਉਣਾ ਅਤਿ ਜਰੂਰੀ ਹੈ।

ਇਸ ਲਈ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਇਸ ਪਲਾਂਟ ਤੇ ਪਿੰਡ ਵਾਸੀਆਂ ਵੱਲੋਂ ਲਗਾਏ ਗਏ ਤਾਲੇ ਨੂੰ ਤੋੜਨ ਲਈ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਕਰਨ ਲਈ ਅਤੇ ਇਸ ਪਲਾਂਟ ਨੂੰ ਰੈਗੂਲਰ ਚਲਾਉਣ ਲਈ ਭਾਰੀ ਮਾਤਰਾ ਵਿੱਚ ਪੁਲਿਸ ਫੋਰਸ ਮੁਹੱਈਆ ਕਰਵਾਈ ਜਾਵੇ ਅਤੇ ਨਾਲ ਹੀ ਰੈਗੂਲਰ ਤੌਰ ਤੇ ਡਿਊਟੀ ਮੈਜਿਸਟ੍ਰੇਟ ਵੀ ਲਗਾਇਆ ਜਾਵੇ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਜਿਹਨਾਂ ਲੋਕਾਂ ਵੱਲੋਂ ਇਸ ਪਲਾਂਟ ਤੇ ਕੰਮ ਬੰਦ ਕਰਵਾ ਕੇ ਜਬਰੀ ਤਾਲਾ ਲਗਾਇਆ ਗਿਆ ਹੈ, ਉਹਨਾਂ ਦੇ ਖਿਲਾਫ ਲੋੜੀਂਦੀ ਕਾਨੂੰਨੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇ ਜੀ।


ਕਮਿਸ਼ਨਰ

ਨੰ. _____

ਮਿਤੀ _____/2024

ਇਸ ਦਾ ਉਤਾਰਾ ਕਮਿਸ਼ਨਰ ਪੁਲਿਸ, ਲੁਧਿਆਣਾ ਜੀ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਲੋੜੀਂਦੀ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜਿਆ ਜਾਂਦਾ ਹੈ।

ਸਹੀ/
ਕਮਿਸ਼ਨਰ

Municipal Corporation, Ludhiana.

To

The Deputy Commissioner,
Ludhiana.

No.

Date.

Subject:- Regarding NGT Case O.A no 465 of 2019- to provide Police Force for regular operation of carcass Utilization Plant.

With reference to the above cited Subject, it is intimated that on 25-01-2024 afternoon some villagers and political representation came to the Carcass Plant and threatened the labour working therein and forcefully threw them out of the Carcass Plant and locked it. It is a critical matter, because the plant must be operational to obey the orders of the Hon'ble NGT.

It is therefore, requested to appoint a regular Duty Magistrate and provide heavy police force for necessary action and to unlock the plant, locked by the villagers, Besides this, action may be taken against those who stopped the work at the plant and locked it forcefully.

Commissioner.

No.

Date.

Copy of the above is forwarded to Commissioner Police, Ludhiana for information and necessary action.

Commissioner.

ESS DEE ENTERPRISES

WORKS OFFICE J-139, SITE-C, U.P.S.I.D.C.SURAJPUR INDUSTRIAL AREA,

GREATER NOIDA G.B. NAGAR (U.P.)

H.OFFICE J-50, SECTOR-12, PRATAP VIHAR NEAR SANTOSH MEDICAL COLLEGE,

GHAZIABAD 201009 (U.P.)

Mobile -9868215821, Email:- essdeenterprises50@gmail.com, devendraverma9868@gmail.com

Ref:— CUC/LSCL/24/A02

Dated 26/02/2024

To,

The Commissioner

Municipal Corporation

Ludhiana, PUNJAB

Sub: Closure of Carcass Utilization Plant due to public agitation.

Respected Sir,

1. As you are aware, the carcass plant was undergoing its third trial period from January 15, 2024, to January 25, 2024.
2. During this trial period, the plant was operational, and we closely monitored its performance. Unfortunately, I must bring to your attention that due to unforeseen circumstances, the plant has been temporarily closed. The closure is a result of public agitation and concerns expressed by the local residents.
3. It has come to our attention that the residents are apprehensive about the potential environmental impact and health risks associated with the carcass plant. Despite MC Ludhiana efforts to address these concerns through community engagement programs and information dissemination, a significant portion of the local population remains dissatisfied.
4. In light of the public sentiment and to ensure the well-being of our staff and labour, the carcass plant was closed abruptly. It is further informed that the plant is fully functional in all respect to its full capacity, but local residents are reluctant to make it operational and are not allowing the carcass to enter the plant.
5. We assure you that we are committed to finding a resolution that meets both the environmental and social needs of our community and are willing to operate the plant if the necessary police force is provided for the safety of staff and operators.
6. We would appreciate your guidance and support in navigating through this challenging situation. Additionally, we are open to any suggestions or

recommendations you may have to facilitate a constructive dialogue with the concerned residents and to find a viable long-term solution.

7. We look forward to working collaboratively with the Municipal Corporation to resolve this matter and resume the operation of the carcass plant in a manner that aligns with the interests of the community.

For ESS DEE ENTERPRISES

Proprietor

For
Ess Dee Enterprises

222
Municipal Corporation, Ludhiana.

To

Deputy Commissioner,
Ludhiana.

No. 630/PS/O

Dated. 29-02-2024

Sub:- **Compliance of order dated 25.01.2024 of Hon'ble National Green Tribunal in Execution application no.33/2023 in Original Application no.465/2019.**

Ref: Letter No.3069/M.A. dated 07.02.2024 on the subject cited above.

With regard to letter under reference, it is requested that the Carcass Plant had become non-operational since 25.01.2024. Many residents/protestors of nearby villages obstructed the operation of carcass plant and have put the lock on the gate of premises of Carcass plant and are not letting Municipal Corporation workers to operate the carcass plant.

2. It is pertinent to mention here that Municipal Corporation Ludhiana made all efforts to operationalize carcass plant and coordinated with cow shed situated at Tajpur road and Haibowal among the other Gowshallas. However, despite long- drawn efforts of Municipal Corporation Ludhiana, carcass plant has now become in-operational and therefore, it is requested to provide necessary police force alongwith duty magistrate for streamlining the operational logistics of the carcass plant.

3. It is further submitted that all necessary arrangements were made by Municipal Corporation Ludhiana at the time operation of the carcass plant from 15.01.2024 to 25.1.2024. Municipal Corporation, Ludhiana made sincere efforts to comply with orders of Hon'ble National Green Tribunal and directions of Worthy Chief Secretary, Punjab.

4. It is pertinent to mention here that no illegal Hada Rorris are operational within the jurisdiction of Municipal Corporation Ludhiana.

In view of the above, it is again requested to provide necessary police protection and duty magistrate to facilitate the operational logistics of the carcass plant, provide safe passage of movement of carcass from various locations to carcass plant and provide necessary police protection for workers deployed at Carcass Plant.



Commissioner,
Municipal Corporation,
Ludhiana.